

COURT-I

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No.62 of 2015 & IA No.87 of 2014  
&  
Appeal No.63 of 2015 & IA No.88 of 2014

Dated: 07<sup>th</sup> July, 2015

Appeal No.62 of 2015 & IA No.87 of 2014,

In the matter of :

Tamilnadu Electricity Consumers Association	...Appellant(s)
Versus	
Tamilnadu Electricity Regulatory Commission & Anr.	...Respondent(s)

Appeal No.63 of 2015 & IA No.88 of 2014

In the matter of :

Tamilnadu Electricity Consumers Association	...Appellant(s)
Versus	
Tamilnadu Electricity Regulatory Commission & Anr.	...Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list these matters on 25.08.2015.

**COURT MASTER**